

CIRCULAR

27th January, 2014

To

CEO's of All Non Life Insurance Companies

Sub: Agents Pre-Recruitment Examination- New Syllabus (IC-34)

Reference is invited to Regulation 6 of IRDA (Licensing of Insurance Agents) Regulations, 2000 and IRDA (Licensing of Corporate Agents) Regulations, 2002 vide which the Authority has mandated pass in Pre-recruitment Examination for candidates desirous of obtaining license to act as Insurance Agents or Specified Persons/Chief Insurance Executives of Corporate Agents.

The Authority has reviewed the general insurance syllabus of above examination and decided to revise the same by developing New IC-34 syllabus. The examination body, i.e. Insurance Institute of India has developed the said syllabus in consultation with all stakeholders.

In view of the above, all General Insurers are hereby informed that the Pre-Recruitment Examination referred above will be conducted in New Syllabus w.e.f 01.04.2014. Hence the candidates desiring to become general insurance agents and Specified Persons / Chief Insurance Executives of General Insurance Corporate Agents shall take the Pre-Recruitment Examination in new syllabus with effect from the date mentioned above.

This Circular is issued under Section14 (2) of the IRDA Act, 1999.

(Sudhin Roy Chowdhury) Member (Life)